



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
15 WP(C)/2111/2024 B/O	SANJIB BARO AND 34 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR. A K GUPTA	SC, BTC SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 18/04/2024

1)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
2)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
3)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
4)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
5)	MR. M RAHMAN	02-04-2024	To	21-04-2024
6)	MR D DEKA	03-04-2024	To	27-04-2024
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15)	MRS L BORUAH	18-04-2024	To	23-04-2024
16)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

51	WP(C)/2829/2022 FIXED	ASHIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7)
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BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

10	AB/818/2024 FIXED	KANGKAN DAS Versus STATE OF ASSAM	MR A DEKA	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
32	AB/3076/2023 FIXED	HASSAN SHAHRUKH AHMED Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
33	AB/424/2024 FIXED	TARUN MAHANTA Versus THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
ORDERS				
34	I.A.(CrI.)/230/2024 B/O in CrI.Pet./950/2023 WITH CrI.Pet./950/2023	DIPEN BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR R CHAKRAVORTY	PP, ASSAM
		DIPEN BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR N P BARUAH MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	PP, ASSAM
HEARING				
35	CrI.Pet./46/2022 WITH LCR 1 FILE, B/O	SAGARIKA PURKAYASTHA Versus THE STATE OF ASSAM AND ANR	MR. K SINGHA MS. P BHUYAN MR D J DEKA	MR Z ALAM (r-2) MR. S P BHATTACHARJEE (r-2) P AGARWAL (r-2) PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
24	WP(C)/6442/2021 FIXED	RIMJIM BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	GA, ASSAM SC, APSC
25	WP(C)/2109/2024 B/O	ASHISH KUMAR MAHATO Versus UNION OF INDIA AND 2 ORS	MS. B CHOWDHURY LEGAL AID COUNSEL	DY.S.G.I. SC, NIT
ADMISSION				
26	WP(C)/4424/2023 FIXED	KAMINI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, AG SC, IRRIGATION SC, HEALTH

LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

5	Bail Appln./466/2024 WITH OFFICE NOTE, FIXED	SAJAN AHMED BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER			
27 Crl.A./192/2023	NIJUT BORMOHOLIA Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
WITH I.A.(Crl.)/456/2023 in Crl.A./192/2023	NIJUT BORMOHOLIA Versus THE STATE OF ASSAM	MR D K MEDHI	PP, ASSAM
MOTION (BA)			
28 Bail Appln./1118/2024 FIXED	AJMOL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
MOTION			
29 Crl.Pet./334/2024 FIXED	SUKANYA DAS Versus THE STATE OF ASSAM	MR. A M BORA MR B KAUSHIK MS S DAS MR. R CHOUDHURY MS. H DAS	PP, ASSAM
BAIL HEARING (BA)			
30 Bail Appln./180/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SUMAN DAS ADHIKARI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
BAIL HEARING			
31 AB/945/2024 FIXED	SHORIF ALI @ SHORFUDDIN ALI Versus THE STATE OF ASSAM	G UDDIN MR A K AZAD	PP, ASSAM
ORDERS			
32 Crl.Pet./884/2023 WITH LCR 1 FILE(SCANNED COPY), B/O	MOSTUFA KAMAL FARUK @ MD ABDUL FARUK Versus THE STATE OF ASSAM AND ANR	MR. K R PATGIRI MR. T K BORA	PP, ASSAM

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16)	MS. S CHAKRAVARTY	18-04-2024	To	24-04-2024
17)	MR. S SINHA	18-04-2024	To	01-05-2024
18)	MR. N ANAND	18-04-2024	To	22-04-2024
19)	MR G G GOGOI	18-04-2024	To	24-04-2024
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21)	MR. R K TALUKDAR	18-04-2024	To	19-04-2024
22)	MR F U BARBHUIYA	18-04-2024	To	26-04-2024
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27)	MR. D GOSWAMI	14-04-2024	To	19-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,18th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
30	WP(C)/4133/2014	RITURAJ SOLANKI Versus THE UNION OF INDIA and 7 ORS	MR.D CHAKRABARTY MR.S R BORUAH	C.G.C. MR.K K PARASAR(R-1 to 8) ASSTT.S.G.I.
<u>TOP OF THE LIST</u>				
31	WP(C)/306/2014 FIXED	HAREKRISHNA MAHANTA Versus THE STATE OF ASSAM AND 2 ORS	MR.B SARMAH MR.S GOGOI MR.N UPADHAYA MR.B NATH MR.G DAS	SC, EDU
	WITH I.A.(Civil)/505/2024 in WP(C)/306/2014	HAREKRISHNA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA	SC, SEC. EDU.
<u>MOTION</u>				
32	WP(C)/7207/2023 FIXED	BRAJEN PATOWARY Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	GA, ASSAM SC, SEC. EDU.
33	WP(C)/1672/2024 FIXED	DASIRAM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR B N KONWAR	SC, SEC. EDU.
34	WP(C)/2098/2024 FIXED	RAJARSHI BHATTACHARJEE Versus INDUSIND BANK LTD. AND 2 ORS.	MR B MALAKAR MS. U BARUAH	

LEAVE NOTE OF ADVOCATES FOR 18/04/2024

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सत्यमेव जयते

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10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Thursday,18th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI****COURT NO: 27****[CRIMINAL BENCH****ITEM NO. 25 IN THE DAILY CAUSE LIST HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
34	Bail Appln./996/2024 B/O	RASHIDUL ALOM Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
<u>MOTION</u>				
35	Crl.Pet./432/2024 FIXED	SANJAY JAIN Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH MR. S NAG MR P P PHUKAN MS. D B GOHAIN	PP, ASSAM
36	AB/1014/2024 B/O	MANASHJYOTI TAMULI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
<u>ADMISSION</u>				
37	Crl.Pet./1073/2023 WITH LCR 1 FILE, FIXED	ARIJIT DASGUPTA Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. B. HAZARIKA	MR. M A CHOUDHURY (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
38	Bail Appln./877/2024 WITH OFFICE NOTE, FIXED	JAHANGIR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
39	Bail Appln./972/2024 FIXED	MD. JAHED ALI Versus THE STATE OF ASSAM		PP, ASSAM
<u>BAIL HEARING</u>				
40	AB/594/2024 FIXED	SANDIPAN PAUL CHOWDHURY Versus THE STATE OF ASSAM	MR. S K JAIN	PP, ASSAM
41	AB/598/2024 FIXED	GOLAP ALI @ GOLAP HUSSAIN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM MR. S. ALOM	PP, ASSAM
42	AB/982/2024 FIXED	ANOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR S ISLAM	PP, ASSAM

ORDERS

43	I.A.(CrI.)/1158/2023 WITH LCR 4 FILES, FIXED in CrI.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
	WITH CrI.A./439/2023	ABDUL KALAM SHEIKH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
HEARING				
44	CrI.A./165/2023 1 Y O M 23 D : (AT 2:00 PM), PART- HEARD, LCR 5 FILES, FIXED	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM
	WITH I.A.(CrI.)/398/2023 in CrI.A./165/2023	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM

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